

**IN THE INCOME TAX APPELLATE TRIBUNAL  
HYDERABAD 'S M C' BENCH, HYDERABAD.**

**BEFORE SMT. P. MADHAVI DEVI, JUDICIAL MEMBER**

<b>Sl. No., ITA No. &amp; Asst. Year</b>	<b>Appellant</b>	<b>Respondent</b>	<b>Assessee's Representative</b>
1.1212/Hyd/2018 2014-15	Sri Janardan Sureka & Sons, H.No.7-1-28/10, 202, Rama Towers, Hyderabad-500 016 PAN AAEHJ 2953B	Income Tax Officer, Ward 6(2), Hyderabad.	Shri Manoj Kumar Daga.
2. 486/Hyd/2019 2013-14	Shri Narendra Kumar Bardia, H.No.8-5-367/10A, Flat No.618, Block 11M, Secunderabad-500 003 PAN AEBPB8801K	Income Tax Officer, Ward 10(4), Hyderabad.	Shri A. Srinivasa.

Respondent By : Shri Sunil Kumar Pandey (D.R)

Date of Hearing : 29.04.2021.

Date of Pronouncement : 03.05.2021.

**O R D E R**

These two appeals are filed by the respective assesseees arising out of different orders of the respective Commissioner of Income Tax (Appeals), Hyderabad for the Assessment Years mentioned herein above respectively.

2. At the outset, the Id. Authorized representatives of the respective assesseees submitted that the assesseees do not want to pursue the appeals as they have already filed forms I & II under the 'Direct Tax Vivad Se Viswas Scheme, 2020' and yet to receive Form 3 from the department. Therefore, consequent to the same, the assesseees desires to withdraw the appeals before the Tribunal. Hence it was pleaded, that the appeals of the assesseees may be treated as withdrawn.

3. The Id. DR conceded to the request of the Ld. ARs.

4. After hearing both the parties, according to the request of the assesseees and their Ld. ARs, I hereby allow the appeals of the assesseees to be withdrawn. I also make it clear that the assesseees shall be at liberty to approach the Tribunal within the stipulated time as provided under the Act, in order to reinstate the appeals, if their applications with respect to Vivad Se Vishwas Scheme are rejected.

7. In the result, appeals of assesseees are dismissed as withdrawn.

Order pronounced in the open court on 3rd May, 2021.

**Sd/-**  
**(Smt. P. Madhavi Devi)**  
Judicial Member

Hyderabad, Dt. 3rd May, 2021.

\* Reddy gp

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<b>Appellants.</b>
Sri Janardan Sureka & Sons, H.No.7-1-28/10, 202, Rama Towers, Hyderabad-500 016
Shri Narendra Kumar Bardia, H.No.8-5-367/10A, Flat No.618, Block 11M, Secunderabad-500 003
<b>Respondents</b>
1. ITO, Ward 6(2), Hyderabad.
2. ITO, Ward 10(4), Hyderabad.
Pr. C I T- 6, Hyderabad.
CIT(Appeals)-6, Hyderabad.
DR. ITAT, Hyderabad.
Guard File.

By Order

Sr. Pvt. Secretary, ITAT, Hyderabad.